

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**R.P. No. 10 of 2012 in**  
**Appeal No. 89 of 2011**

**Dated : 5<sup>th</sup> October, 2012**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Chhattisgarh State Power Distribution Co. Ltd. ...Appellant (s)**

**Versus**

**Chhattisgarh State Power Generation Co. Ltd. ....Respondent(s)**

Counsel for the Appellant (s) : Mr. K. Gopal Choudary  
Counsel for the Respondent(s): Mr. Sudhir Kathpalia for  
Ms. Suparna Srivastava  
for R.1,2 & 5

**ORDER**

Admit. Issue notice. Mr. Sudhir Kathpalia takes notice on behalf of Respondent Nos. 1, 2 & 5. Notice be issued to the other Respondents returnable on 05.11.2012. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **05.11.2012.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam )**  
**Chairperson**

**ts/mk**